

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-10-2020 AT 10.30 A.M
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

| | |
|-------------------------------|-------------------------------------|
| APPLICATION NUMBER | : IA/691/IB/2020 in |
| PETITION NUMBER | : IBA/393/2020 |
| NAME OF THE APPLICANT | : TVS Automobiles Solutions Pvt Ltd |
| NAME OF THE RESPONDENT | : KPN Travels Solutions Pvt Ltd |
| UNDER SECTION | : 60(5) Rule 11 |

Two vertical lines drawn in blue ink, forming a narrow column in the lower half of the page.

8

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16-10-2020 AT 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : IBA/393/2020
NAME OF THE APPLICANT : TVS Automobiles Solutions Pvt Ltd
NAME OF THE RESPONDENT : KPN Travels Solutions Pvt Ltd
UNDER SECTION : 9 Rule 6

7 IA/691/IB/2020 in IBA/393/2020

8 IBA/393/2020

ORDER

Learned Counsel for Petitioner Mr. Krishna Srinivsan, Advocate is present through video conferencing mode and moves this Petition.

Learned Counsel for Petitioner is directed to produce the ledger accounts of the Corporate Debtor maintained in the Books of Accounts commencing from the initial transaction to as of date duly certified by the Chartered Accountant reflecting all the invoices raised therein as well as the receipts made by the Corporate Debtor in relation to the said Account, as from the present submissions we are unable to ascertain the payments made by the Corporate Debtor as well as the invoices herein year after year and as to whether the debt and the claim are within Limitation.

Let the same be produced within a period of one week from today. Post this matter on **22.10.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)